

12 hrs.

OBITUARY REFERENCES

MR SPEAKER: I have to inform the House of the sad demise of twelve of our friends, namely, Shri Narsingha Malla Deb, Shri P. R. Kanavade Patil, Shri Nana Ramchandra Patil, Shri Sheo Narayan Fotedar, Shri R. M. Hajarnavis, Shri Ajit Prasad Jain, Shri Nemi Saran Jain, Shri C. Chittibabu, Shri E. V. K. Sampath, Shri U. N. Dhebar, Shri T. H. Gavit and Shri A. K. Gopalan

Shri Narasingha Malla Deb was a Member of the Second Lok Sabha during the years 1957—62 representing Midnapore constituency in West Bengal. Earlier, he was a Member of the West Bengal Legislative Council during the years 1952—57. A philanthropist and a social worker, he founded schools, colleges, a polytechnic and a hospital in Jhargram and set up a handicrafts institution for widows. He nursed these institutions till his death. A man of versatile ability, he was several clubs and sports organisations. He passed away at Calcutta on the 11th November, 1976 at the age of 70.

Shri P. R. Kanavade Patil was a Member of the First Lok Sabha during the years 1952—57 from Ahmednagar North constituency of the erstwhile Bombay State. A prominent social worker, he had played a prominent role in the removal of untouchability and spread of education in Ahmednagar District. He passed away at Ahmednagar on the 28th November, 1976 at the age of 74.

Shri Nana Ramchandra Patil was a Member of the Second and the Fourth Lok Sabha during the years 1957—62 and 1967—70 respectively. During the Fourth Lok Sabha, he represented Bhir constituency in Maharashtra. Shri Patil took keen interest in the freedom struggle and organised many revolutionary activities in his home State against the foreign rule. He dedicated

most of his time to the service of the poor and thereby endeared himself to the rural masses. He passed away at Miraj on the 6th December, 1976 at the age of 76.

Shri Sheo Narayan Fotedar was a Member of the First Lok Sabha during the years 1952—57. Starting his career as a Professor of History in 1929, Shri Fotedar plunged into politics in 1931. In 1933, he was elected as Member of Srinagar Municipal Corporation and later became its Vice-President and President. In 1935, he was chosen as the President of All State Kashmiri Pandit Conference. A great parliamentarian, he was elected to Kashmir State Legislative Assembly in 1934 and was a Member of the Assembly for 13 years. As a member of the First Lok Sabha, he took keen interest in the proceedings of the House and served on many important Committees. He was also a Member of the Parliamentary delegation to Turkey and the Middle East countries in 1954. Returning back to the State Legislature in 1957, he was elected as the Chairman of the Kashmir Legislative Council. He participated in several conferences of Presiding Officers of Legislative bodies in India. He passed away on the 6th December, 1976 at the age of 76.

Shri R. M. Hajarnavis was a Member of the Second, Third and Fourth Lok Sabha during the years 1957—70. In Fourth Lok Sabha, he represented Chimur constituency in Maharashtra. He started his career as a lawyer and earned great repute in that field. He was Deputy Minister in the Union Government during the years 1958—63 and Minister of State during the years 1965—66. He passed away at Nagpur on the 27th December, 1976 at the age of 68.

Shri Ajit Prasad Jain was a Member of the Constituent Assembly, Provisional Parliament, First, Second and Third Lok Sabha during the years 1946—65. He was Minister of Rehabilitation in the Union Government during the years 1950—54 and Minister of Food and Agriculture during the years 1954—59.

He was Governor of Kerala during the years 1965-66 and later served as Member of Rajya Sabha during the years 1968-74. Earlier he had also been a Member of Uttar Pradesh Legislative Assembly during the years 1937-47. A renowned statesman, seasoned parliamentarian and able administrator, Shri Jain served the country with great dedication in several fields. He passed away at New Delhi on the 2nd January, 1977 at the age of 75.

Shri Nemi Saran Jain was a Member of the Provisional Parliament and First Lok Sabha during the years 1950-57. In the first Lok Sabha he represented Bijnor constituency of Uttar Pradesh. He took an active part in the freedom struggle and suffered imprisonment several times during 1922 to 1944. He was a Member of the Uttar Pradesh Legislative Council during the years 1924-30. A renowned social worker, he took keen interest in the development of rural areas and was associated with several social organisations. He passed away at New Delhi on the 3rd January, 1977 at the age of 78.

Shri C. Chittibabu was a Member of the Fourth and Fifth Lok Sabha from Chingleput constituency of Tamil Nadu during the years 1967-77. A journalist in his early career, Shri Chittibabu was Editor of the English weekly *Home Rule* published from Madras and also served as Mayor of Madras during the years 1965-66. He passed away at the General Hospital, Madras on the 5th January 1977, at the very young age of 41.

Shri E. V. K. Sampath was a Member of the Second Lok Sabha during the years 1957-62 from Namakkal constituency of erstwhile Madras State. A prominent social worker, he devoted himself mainly to the task of eradication of the caste system. He also took keen interest in the field of education and was associated with several educational institutions. He passed away at Madras on the 23rd February, 1977 at the age of 51.

Shri U. N. Dhebar was a Member of the Third Lok Sabha during the years

1962-63 from Rajkot constituency of Gujarat State. An eminent lawyer and a dedicated social worker, Shri Dhebar served the country in various capacities. He was the Chief Architect of Modern Saurashtra which came into existence following the integration of a large number of princely States in 1948. He served as Chief Minister in the erstwhile state of Saurashtra during the years 1948-54. During his tenure as Chief Minister, he introduced many progressive land reforms. He served as the Chairman of the Scheduled Areas and Scheduled Tribes Commission during 1960-61. He was also associated with several educational institutions in his home State. Shri Dhebar passed away at Rajkot on the 11th March, 1977 at the age of 72.

Shri T. H. Gavit was a Member of the Fourth and Fifth Lok Sabha during the years 1967-77 representing Nandurbar constituency in Maharashtra. Earlier he was a member of the erstwhile Bombay Legislative Assembly during the years 1952-57. A seasoned Parliamentarian, he took keen interest in the proceedings of the House and served on several Parliamentary Committees and other Governmental bodies. A social worker, he devoted himself to the cause of backward classes, particularly the Scheduled Tribes. He passed away at New Delhi on the 18th March, 1977 at the age of 54.

Shri A. K. Gopalan was a Member of First, Second, Third, Fourth and Fifth Lok Sabha, during the years 1952-77. In the Fifth Lok Sabha he represented Palghat constituency in Kerala and was leader of Communist Party of India (Marxist), the largest opposition group. Starting his career as a teacher, Shri Gopalan plunged into active politics in 1927 and dedicated himself to the freedom movement in the Malabar area. Later he founded the Kerala Communist Party. A true and dedicated worker, he never sought any office. He in fact gained popularity amongst the masses and became a national leader by his selfless work. Devoting himself to the trade union and kisan movements in Kerala he raised the consciousness of

[Mr. Speaker]

the exploited and down-trodden people. He was imprisoned and detained several times for political activities and remained underground for five years during British rule. He led the famous Temple Entry Satyagraha in Gurveyoor Kerala and when on huge march from Cannanore to Madras on foot covering a distance of 750 miles. A seasoned parliamentarian and forceful speaker, he took active interest in the proceedings of the House. He always championed the cause of agriculturists, landless labourers and the common man. He also wrote many books on varied topics. He passed away at Trivandrum on the 22nd March, 1977 at the age of 72. In his death the country has lost a great patriot.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12.10 hrs.

PAPERS LAID ON THE TABLE

ORDINANCES PROMULGATED BY PRESIDENT

MR. SPEAKER: Mr. Shanti Bhusan.

Some Hon. Members rose—

श्री कंवरनाथ गुप्त (दिल्ली-सदर) : अध्यक्ष महोदय, इससे पहले कि ये अध्यादेश यहां सदन के पटल पर रखे जायें मैं विधि मंत्री का ध्यान आर्टिकल 123 (2) (बी) की तरफ दिलाना चाहता हूं जिसमें यह व्यवस्था है कि अगर कोई अध्यादेश जारी किए जाते हैं तो सरकार यदि उचित समझे तो उन को किसी समय भी वापस ले सकती है। इन अध्यादेशों में विशेषतः 4, 6, 7, 8 और 9 नम्बर के अध्यादेश बिल्कुल अनडेमोक्रेटिक हैं और हमारी पार्टी इनसे सहमत नहीं है। तो मैं विधि मंत्री से प्रार्थना करूंगा कि बजाय इसके

कि वे इसके ऊपर सदन का समय लें, इन अध्यादेशों को वे अभी वापस ले लें। इसमें देरी न करें ताकि सदन का समय इन अध्यादेशों के ऊपर व्यर्थ न जाय जिनमें प्राइम मिनिस्टर, प्रेसीडेंट और वाइस-प्रेसीडेंट के एलेक्शन की बात है तथा मेट्रोपालिटन कौंसिल की मियाद बढ़ाने की बात है। मैं प्रार्थना करूंगा कि इन आर्डिनैंसों के ऊपर सदन का समय खर्च नहीं किया जाना चाहिए। आर्टिकल 123(2) (बी) इस प्रकार है :

An Ordinance promulgated under this article shall have the same force and effect as an Act of Parliament, but every such Ordinance may be withdrawn at any time by the President.

May I request the hon. Minister to have these Ordinances withdrawn? They are highly objectionable and anti-democratic.

MR. SPEAKER: Normally, while papers are laid on the Table of the House, we do not allow any discussion. After all, these are only being placed on the Table. Government may or may not proceed with them. Since the hon. Member wanted to raise it, I had allowed him. Now I will allow only Mr. Krishna Kant....

SHRI JYOTIRMOY BOSU (Diamond Harbour): Are you allowing a discussion right now?

MR. SPEAKER: No discussion at all. Normally, when papers are laid on the Table of the House, there is absolutely no discussion. Perhaps, the same point which Mr. Kanwar Lal Gupta has raised, is likely to be raised by Mr. Krishan Kant also. The point has been made to the Minister concerned. What he might say or do is the Government's concern. I would only say this. If we start having a discussion now, there will be no end to it. We have a very important business to transact. Also if I am to permit all the Members and we are to have a discussion now, then it will be